

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 101 of 2011**

**Dated: 1<sup>st</sup> May , 2012**

**Present : Hon'ble Mr. Justice P.S. Datta, Judicial Member  
Hon'ble Mr. V. J. Talwar, Technical Member**

**In the matter of:**

**Bihar Industries Association ... Appellant (s)  
Versus**

**Bihar Pradesh Electricity Regulatory  
Commission & Anr. ... Respondent (s)**

**Counsel for the Appellant (s) : Ms. Swapna Seshadri**

**Counsel for the Respondent (s) : Mr. M.D. Samuel Haque for R-1.  
Mr. Mohit Kr. Shah for BSEB  
Ms. Tungesh.**

**ORDER**

On the request of counsel for the parties post the matter for hearing on  
**9<sup>th</sup> July, 2012,**

**(V.J. Talwar)  
Technical Member**

**(P.S. Datta)  
Judicial Member**

**Ss**